

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SHABA
UNSTARRED QUESTION NO. 2224
TO BE ANSWERED ON 05.08.2024

Forest Clearance to Iron Ore Mine

2224. SMT. JOBA MAJHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state.

- (a) whether the matter of stage-2 forest clearance of 274.50 hectares of the central block and southern block of the iron-ore mine of Steel Authority of India located at Meghahatuburu-Kiriburu is pending since 2010;
- (b) whether the Government proposes to issue said clearance as without stage-2 forest clearance the said mine will be on the verge of closure in the next 1-2 years due to which there is a danger for about forty thousand workers to become unemployed; and
- (c) if so, the time by which the said proposal is likely to be cleared and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) The proposal for diversion of 247.50 hectares of forest land from already leased 1936.06 ha of Kiriburu- Meghahatuburu group of iron-ore mines in favour of the Steel Authority of India Limited (SAIL) in West Singhbhum district of Jharkhand was granted '*in-principle*' approval vide this Ministry's letter dated 18.10.2010 read with letter dated 07.05.2014 subject to fulfilment of certain conditions prescribed therein. In this regard, the complete information as sought by the Ministry has not been submitted by the State Government so far.
